

basis of which the export of *Rana tigrina* was banned. No study has been recently undertaken by the Zoological Survey of India.

(e) The Government has imposed total ban on the trade/export of products from *Rana tigrina*.

**Pension Schemes for workers of
Social Welfare Advisory
Board**

1264. SHRI RAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the States where pension scheme has been introduced for the employees of the Social Welfare Advisory Board;

(b) whether this scheme is operational for the employees of Social Welfare Advisory Board. Maharashtra, if not, the reasons therefor; and

(c) the steps taken proposed to be taken to ensure that the employees of the Social Welfare Advisory Board in Maharashtra also get the benefit of the pension scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) The following States have introduced pension scheme for the employees of the State Social Welfare Advisory Boards:-

Andhra Pradesh, Gujarat, Haryana, Jammu & Kashmir, Madhya Pradesh, Karnataka, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Andaman & Nicobar, Arunachal Pradesh,

Chandigarh, Goa, Lakshadweep, Mizoram, Pondicherry, Orisa and Nagaland.

(b) and (c). The scheme could not be extended to the employees of the Maharashtra State Board for want of concurrence of the State Government who have been requested for conveying concurrence.

12. 00 hrs.

RE. DUNKEL PROPOSALS

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Speaker, Sir, I have been wanting to raise a question since yesterday in regard to the ban imposed on rallies to be held in Delhi. A rally of farmers was slated to be held in Delhi at Boat Club on 3rd March. Holding of rallies at Boat club is totally banned. The Government became partly wise when it allowed the Kisan rally to be held behind the Red Fort. I demand that permission may kindly be granted to hold this rally at the Boat Club. Holding a rally is democratic right. How long will you hide your face? (Interruptions) Mr. Speaker, Sir, through you, I would like to request the Government that it has not only shown that it can act but it made a mountain out of a mole on 25th February. When the BJP had proposed a rally notwithstanding it, the Government should now lift ban on all kind of rallies to be held in Delhi. Secondly, lakhs of farmers are coming to Delhi to attend tomorrow's kishan rally. Gene camps an organization fighting against the Dunkel Proposals is creating awareness. The interests of the farmers will be hit hard if the Government signs the Dunkel Proposal. Therefore, the Government should not sign these Dunkel Proposals. There are certain points which are the bone of contention. Firstly, goes should not be made

patent. Secondly, foreign seeds should not be imported unnecessarily and multi-national companies should not be allowed import seeds of foodgrains. Lakhs of farmers are coming here to raise these questions. I would like to urge upon the Government that in the larger interest of the country situation should not be allowed to go put of control wherein the farmers would revolt. Therefore, Mr. Speaker, Sir, through you, I would like that good sense should prevail on the Government and it should oppose the Dunkel Proposals.

Mr. Speaker, Sir, last time a discussion on this subject was held for a short while but no action was taken on it. The leaders belonging to ruling and all the opposition parties criticised the Dunkel Proposal cutting across party lines and urged the Government to clarify its stand in there GATT negotiations. Through you, I would like to know why did the Government not put its stand firmly in the GATT negotiations and criticise gene being made patent and import of foreign seeds? (*Interruptions*)

SHRI CHANDRA JEET YADAV (Azamgarh); Mr. Speaker, Sir, I have also given you in writing in this regard.

MR. SPEAKER; One member will speak on one subject only.

(*Interruptions*)

SHRI CHANDRA JEET YADAV: Mr. Speaker, Sir, please listen to me for a minute only. (*Interruptions*)

MR. SPEAKER: You formulate rules and later on you violate them. Then you complain to me regarding the violation of rules.

(*Interruptions*)

SHRI CHANDRA SHEKHAR (Ballia): Mr. Speaker, Sir, I seek your advice. What should the Members do? Everybody wants to speak on the Dunkel Proposal because the hon. Minister has already given a statement wherein he said the Dunkel Proposals will not affect our interests. The entire world knows about it now. What is the uses of raising this question now in this House. (*Interruptions*)

[*English*]

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): I want to explain the position. (*Interruptions*)

SHRI CHANDRA SHEKHAR: Why did he give a statement without discussing it in the House? (*Interruptions*)

[*Translation*]

SHRI BALRAM JAKHAR: Mr. Speaker, Sir, I may clarify one thing about the statement.

[*English*]

MR. SPEAKER: I understand that the Dunkel proposals are important. They were discussed on the Floor of the House. But if the House wants to discuss them now, they can give a notice to me under 193 and I will consider it. But, without giving a notice and without informing the Minister also, at the last moment, if such important issues are raised, then there is no proper response also. So, let us follow the rule; and I am not averse to allowing a discussion on a matter like this.

(*Interruptions*)

MR. SPEAKER: Shri Saifuddin Choudhury:

*(Interruptions)**[English]**[Translation]*

SJHRI MOHAN SINGH (Deoria): A statement of the Minister has appeared that the Dunkel Proposal will not adversely affect the interests of the country..(*Interruptions*)

SHRI BALRAM JAKHAR: Shri Chandra Shekhar was saying that I have stated that some people were under wrong impression that farmers will not be allowed to use the seeds which they produced in their farms and this is provided in the Dunkel Proposal (*Interruptions*) I have stated that such Proposal I would neither be accepted nor be given any consideration .. (*Interruptions*) You should listen to me at least..(*Interruptions*)

[English]

MR. SPEAKER: We can discuss it.

[Translation]

SHRI NITISH KUMAR: You are not included in the negotiations as per the statement made by the Minister of Commerce..(*Interruptions*)

SHRI BALRAM JAKHAR: I have not said any such thing. (*Interruptions*)

SHRI NITISH KUMAR: The statement made by the Minister of Commerce is different from the statement made by you.

SHRI MADAN LAL KHURANA: It has appeared in a newspaper that the Dunkel Proposals will not affect the interests of farmers..(*Interruptions*)

SHRI CHANDRA SHEKHAR: Why does he lose he lose a temper. The Ministers are not dictators. I am not nearing you. You are not a dictator in this country. You are issuing a statement without discussing it, (*Interruptions*). The Minister is not free to make any such statement. (*Interruptions*)

SHRI SOMNATH CHATTERJEE (Bolpur): What is the stand of the Government on the Dunkel proposals? (*Interruptions*)

SHRI CHANDRA SHEKHAR: Who are you to make such a statement. Without the sanction of Parliament? you are nobody to commit the country without the sanction of Parliament. (*Interruptions*)

SHRI BALRAM JAKHAR: I have not committed the country.

SHRI CHANDRA SHEKHAR: You have committed the country..(*Interruptions*)

SHRI BALRAM JAKHAR: I only said that I would not accept any such thing..(*Interruptions*) I have not said anything wrong. I stand by what I said. I always stand by what I said. I said, I will not be a party to such a thing. It is my own farmers who are using their own seeds. That is the only thing I said. What I have said on the Floor of the House, I reiterate it. That thing will be discussed on the Floor of the House and nothing will be done which is against the interest of the farmers of this country. That is what I said. (*Interruptions*)

[Translation]

SHRI CHANDRA JEET YADAV: Mr. Speaker, Sir, I would like to remind you that a discussion was held on the last day of the

last session keeping in view the significance of the Dunkel Proposals. Shri Kumaramangalam is sitting here. Shri Rabi Ray ji had moved a motion to constitute a Joint Parliamentary Committee in this regard. The Committee should seriously consider the adverse effect of these proposals on the farmers, industries and the larger interests of the country. There was unanimity in the entire House over this. Shri Kumaramangalam went out of the House to see the Prime Minister and then informed the House that it was not possible to set up a J.P.C. But in the mean time, the Prime Minister would convene a meeting of leaders of all parties. He said this in the House. This is no record and you can verify it. He said that an opinion will be formed after considering it because the interest of the country was involved. Mr. Speaker, Sir, the farmers of the entire Europe, Brussels and Farn have revolted against the Dunkel Proposal because their interests have been hit hard. The farmers were lathi-charged and firing was ordered there..(Interruptions)

MR.SPEAKER: You are dealing such an important issue in a vague manner even though I had asked you to give a notice under 193.

SHRI CHANDRA JEET YADAV: Mr. Speaker, Sir, I am concluding. I am submitting that the farmers from the entire country have come to protest against it. I would like you to direct the Government not to accept the Dunkel proposal unless there is consensus in the House.

SHRI LAL K. ADVANI: The question raised by Shri Nitish Kumar has two important aspects. One is, he demanded that permission should be given to hold rally at Boat Club. Secondly, according to him the venue of the rally has been shifted as its agenda relates to the Dunkel Proposals.

Though discussion on the Dunkel proposals was held once but no attention at that time was paid to the cause of farmers. At present the farmers belonging to the entire country have paid attention to it. Earlier, it was considered that the Dunkel proposals will affect only pharmaceuticals and not the patent law.

The farmers of India are so much concerned about the impending impact of the Dunkel proposal on seeds that the farmers of different States have virtually waged revolt against it. It has already happened in Bangalore. We would like to know the views of the Government about the likely impact of the Dunkel proposal on the farmers of India. When a statement to the effect is made that the Dunkel proposal will not have any adverse impact on our farmers... (Interruptions) Has this statement been made by him or has it been published by the Press Council. (Interruptions)

SHRI BALRAM JAKHAR: I have said only one thing which I am repeating here and which I say even outside the House that the Government would not do any such thing that goes against the interest of the farmers.

SHRI LAL K. ADVANI: The hon. Minister of Agriculture may come here with a written statement. There are doubts in the minds of farmers that after the Dunkel proposal is passed, it would virtually restrict the use of the indigenous seed. The hon. Minister may make a statement in this regard. About the rally, I would submit that the 25th February is over I would like to say that the Boat Club, where people have been assembling to express their views and it has acquired as much importance as Hyde Park in London has acquired. So, it should be opened to all. This is my submission to the Government.

SHRI BALRAM JAKHAR: I did not any such thing that the Dunkel proposal. (*Interruptions*)

SHRI ANNA JOSHI (PUNE): Please give it in writing.

SHRI BALRAM JAKHAR: Nothing such will be accepted that is against the interests of farmers. Farmers have the freedom to grow seeds in their own way. It is unacceptable if anyone prevents them from doing so. This question does not arise.

[*English*]

SHRI INDRAJIT GUPTA (Midnapore): On the 15th of last month, the hon. Minister of commerce..(*Interruptions*)

SHRI KAMAL CHAUDHARY (Hoshiarpur): Are we having a discussion on Dunkel Proposals?

(*Interruptions*)

SHRI NITISH KUMAR (Barh): Are you supporting the Dunkel: Proposals?

(*Interruptions*)

SHRI KAMAL CHUDHARY: Let us have a discussion then.

(*Interruptions*)

MR. SPEAKER: O.K. ,O.K.

SHRI INDRAJIT GUPTA: Do you know the rules, Mr. Kamal Chaudary? Speaker has told us. You are not a Speaker.

(*Interruptions*)

SHRI INDRAJIT GUPTA: I was only pointing out that the hon. Minister of Com-

merce, whose Ministry is dealing directly with the negotiations in Geneva, told us on the 15th of last month that he called some representatives of different parties to Udyog Bhavan to discuss this question of the Dunkel. He said that the discussion which was held at the fag end of the last Session was not adequate.

He said that the Government would welcome a more comprehensive and a fall sided discussion which would according to Shri Pranab Mukherjee, help him in the negotiation there at Geneva. Therefore, I would like to say that this impact of the Dunkel Draft on agriculture is only one aspect of it. There are so many other aspects also. It is being discussed in many important gatherings and seminars. An international conference was held on this matter only ten days ago. I would humbly request you of course a proper notice has to be given and that will be given that a time must be found out for a much fuller and comprehensive discussion in which all sections of the house can participate and the Government must make it clear that without the consent of Parliament they will not make any commitment on any aspect of this Dunkel Draft. This is very necessary. Otherwise, what is the sovereignty left to us?

Therefore, I would suggest that though this is the Budget Session and we are hard pressed for time, time must be found out for this discussion, a very important discussion. Shri Pranab Mukherjee told us that day on the 15th that we have got some more time now. According to him, these negotiations were likely to continue till the end of the year. Therefore before that there is enough time for Parliament to have a thorough discussion and to outline what should be our stand in our national interests.

SHRI NIRMAL KANTI CHATTERJEE

(Dumdum): They should give a detailed not.

SHRI INDRAJIT GUPTA: They will also give their detailed brief. So, I would request that time be found and top priority be given for this discussion so that the full views of the House may be ventilated.

SHRI A. CHARLES (Trivandrum): Sir, the Dunkel proposals were extensively discussed in the last session of Parliament. However, being concern of the House, I fully support the proposals of Senior most member of this House, Shri Indrajit Gupta.

At the same time, it is really sad that of disinformation is being communicated to the grassroots level, our people on every non-issue, to draw out of it some political advantage. What is the fun in taking the poor farmers to the Boat Club? What do they understand by Dunkel proposals? The whole issue has been completely confusing. So, I would plead that unanimously this House should resolve that there should be no unnecessary harassment caused to the poor people by bringing them here. The proposal has to be discussed here. a consensus has to be arrived at because we have still time and I fully support it. But the message that is being given to the nation is really sad, that at a time when the unity and integrity of the country as being questioned, when secularism has already been affected, when there is no sense of security, I totally oppose any sort of rally or bringing the people to the capital at this point of time.

SHRI NIRMAL KANTI CHATTERJEE: For insulting the people of the country that part of the speech should be expunged. Because this is insulting the people of the country. That must be expanded. (*Interruptions*)

SHRI A. CHARLES: I have not said

anything of that sort.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): During the last discussion on the Dunkel Draft, it was felt by many leaders of political parties represented in Parliament that a discussion in the House does not really suffice for going into the details, which was required when one looks at important things like the Dunkel Draft. Therefore, they proposed a Joint Parliamentary Committee and I had said that may not be possible, but definitely that the leaders of the parties would be called by the Commerce Minister and discussions would take place. I understand that on the 15th one round had taken place, I am sure that, that forum would continue and we are as much concerned as everybody else. This is not a matter of politics between the parties. This is an issue of national interest. As Shri Balram Jakhar has pointed out, we are very clear about our views and we would like that there should be a national consensus on the issue. It is in that background that the Commerce Minister had on the 15th had a meeting with the leaders of the political parties. This will continue. If they want to have a discussion, we can again have a discussion. But my request is that it should not become happen that again we have a discussion and like last time, they should not any that the discussion was useless. It should not be. Thus, a discussion should be organised in such a manner that there is a product out of it and not one of just airing views and going back.

SHRI NIRMAL KANTI CHATTERJEE (Dum dum): Why do not you give a note on

Dunkel draft to us?

MR. SPEAKER: You do not have to respond, please.

SHRI SOMNATH CHATTERJEE (Bolpur): An assurance was given that a note would be given. That was Shri Chidambaram's commitment.

MR. SPEAKER: I can understand the anxiety of the hon. Members in the House on this proposal and we should appreciate the concern they feel about it. We should facilitate the discussion on a matter like this. I am sure that we can discuss it in many ways. This can be discussed while discussing the Motion on President's Address; this can be discussed while discussing the Budget. We can discuss it while discussing the Demands for Grants of the concerned Ministries. I have also said on the floor of the House that it is the wish of the Members to discuss it separately and pointedly and in a concentrated manner, it should not be difficult. The only request that I would make to the hon. Members in the House is that if the matters are of this great importance, they would not just fling those matters at ourselves without any notice. It would be profitable to give a proper notice under the rules and seek the discussion and you will find that there would be adequate response to such notices. We will certainly find time for discussion. On this point, it seems that everybody is concerned to discuss it. We will have a discussion under Rule 193 at a proper time, agreed upon by all the Members. The only thing is that those hon. Members who are interested in it will please kindly give the notice under the rules.

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, there is another aspect that is about holding the rally at Boat Club.

MR. SPEAKER: No, no, please. I am not allowing on that point. I am allowing you on another point. Otherwise, this will continue; this debate will continue.

SHRI SAIFUDDIN CHOUDHURY: Sir, it has to be noticed that we have already been mentioning it.

MR. SPEAKER: That has already been said. On this kind of notice, everybody is not expected to speak. You have expressed your views. If you want to say anything on some other point, I will allow you.

SHRI SAIFUDDIN CHOUDHURY: The Minister of Internal Security is here. We want an immediate response on that.

MR. SPEAKER: I am not allowing on that point. Are you going on that point or on some other point? Let me know, otherwise, I am going to call Shri Vajpayeeji.

12.24. hrs

RE: HOLDING OF ELECTIONS IN
TRIPURA

[English]

SHRI SAIFUDDIN CHOUDHURY: (Katwa): I have another point also. We have given notice for Adjournment on the question of the prevailing situation in Tripura. We raised this matter yesterday. The Home Minister made a statement. We expressed our dissatisfaction on the statement.

SHRI SOMNATH CHATTERJEE: Nothing is there.

SHRI SAIFUDDIN CHOUDHURY: The most unprecedented incident had taken